



കേരള സർക്കാർ  
Government of Kerala  
2017



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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		1192 മീനം 7 7th Meenam 1192	
		1938 ഫാൽഗുനം 30 30th Phalgunam 1938	

## PART III

### Stores Purchase

#### Agriculture Department and Farmers' Welfare Department

##### ദർഘാസ് പരസ്യം

നമ്പർ ഇ (5)1754/2017. 2017 ഫെബ്രുവരി 17.

ഇടുക്കി ജില്ലയിലെ വിവിധ കൃഷി ഭവനുകളിലും കൃഷി ഭവനുകളിൽനിന്ന് നിർദ്ദേശിക്കുന്ന സ്ഥലങ്ങളിലും ജില്ലയിലെ കൃഷി വകുപ്പിനു കീഴിലുള്ള മറ്റ് ഓഫീസുകളിലും 2017-18 സാമ്പത്തിക വർഷം ഈ ഓഫീസിൽ നിന്നും നിർദ്ദേശിക്കുന്ന സ്ഥലങ്ങളിൽനിന്നും വിത്ത്, നടീൽ വസ്തുക്കൾ, മറ്റ് അവശ്യ സാധനങ്ങൾ എന്നിവ ശേഖരിച്ച് എത്തിച്ചു നൽകുന്നതിന് ലോറി ഉടമകളിൽനിന്നും ലോറി വാടകയ്ക്ക് ലഭിക്കുന്നതിനുള്ള മത്സര സ്വഭാവമുള്ള മുദ്രവച്ച ദർഘാസ് താഴെപ്പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായി ക്ഷണിച്ചുകൊള്ളുന്നു.

##### നിബന്ധനകൾ

1. ഇടുക്കി ജില്ലാ പ്രിൻസിപ്പൽ കൃഷി ഓഫീസറുടെ പേരിൽ തൊടുപുഴയിലെ ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ മാറത്തക്കവിധം ` 4,750-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റ് നിരതദ്രവ്യമായി ടെൻഡറിനോടൊപ്പം ഹാജരാക്കേണ്ടതാണ്.

- 200 വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാഥമിക ഉടമ്പടി ടെൻഡറിനോടൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.
- ടെൻഡർ നിർദ്ദിഷ്ട ഫോറത്തിൽ മുദ്രവച്ച കവറിൽ അടക്കം ചെയ്ത് കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും ലോറി വാടകയ്ക്ക് കൊടുക്കുന്നതിനുള്ള ടെൻഡർ 2017-18 എന്നും എഴുതി 24-3-2017, 1 മണിക്ക് മുമ്പായി ഇടുക്കി ജില്ലാ പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർക്ക് ലഭിച്ചിരിക്കണം.
- നിരതദ്രവ്യം, പ്രാഥമിക ഉടമ്പടി എന്നിവ ഇല്ലാത്തതും ദർഘാസുകാരന്റെ ഫോൺ നമ്പർ സഹിതം പൂർണ്ണമായ മേൽവിലാസം വ്യക്തമായി രേഖപ്പെടുത്താത്തതുമായ ദർഘാസുകൾ നിരസിക്കുന്നതുമായിരിക്കും.
- ടെൻഡറുകൾ 24-3-2017-ന് ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് അപ്പോൾ ഹാജരുള്ള ടെൻഡറുകാരുടെ സാന്നിധ്യത്തിൽ പ്രിൻസിപ്പൽ കൃഷി ഓഫീസറോ അല്ലെങ്കിൽ ടിയാൻ നിർദ്ദേശിക്കുന്ന ഉദ്യോഗസ്ഥനോ തുറക്കുന്നതും ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തിയ ടെൻഡർ കൃഷി ഡയറക്ടറുടെ അംഗീകാരത്തിന് വിധേയമായി അംഗീകരിക്കുന്നതുമാണ്.

- 6. ഏതെങ്കിലും കാരണവശാൽ ടെൻഡർ തുറക്കുന്ന ദിവസം പൊതു അവധിയായി പ്രഖ്യാപിച്ചാൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ടെൻഡർ സ്വീകരിക്കുന്നതും തുറക്കുന്നതുമായിരിക്കും.
- 7. ദർഘാസിനോടൊപ്പം ലോറി ഉടമകൾ വാഹനങ്ങളുടെ രജിസ്ട്രേഷൻ സർട്ടിഫിക്കറ്റിന്റെ പകർപ്പ് ഹാജരാക്കേണ്ടതാണ്.
- 8. ഏതൊരു ദർഘാസും കാരണംകൂടാതെ നിരസിക്കുന്നതിനോ മാറ്റി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പൽ കൃഷി ഓഫീസറിൽ നിക്ഷിപ്തമായിരിക്കും. സർക്കാർ ടെൻഡറുകൾക്ക് ബാധകമായിട്ടുള്ള മറ്റ് എല്ലാ നിബന്ധനകളും ഈ ടെൻഡറിനും ബാധകമാണ്.
- 9. ടെൻഡർ ഫോറങ്ങൾ ഈ ഓഫീസിൽ നിന്നും താഴെ പറയുന്ന നിരക്കിൽ ലഭിക്കുന്നതാണ്.
  - അടങ്കൽ തുക— ` 4.75 ലക്ഷം
  - അസ്സൽ— ` 1,000 + 4% വാറ്റ് = ` 1,040
  - ഡ്യൂപ്ലിക്കേറ്റ്— ` 500 + 4% വാറ്റ് = ` 520
- 10. ദർഘാസ് അംഗീകരിച്ചു കഴിഞ്ഞാൽ 10 ദിവസത്തിനകം ` 200-ന്റെ മുദ്രപത്രത്തിൽ നിർദ്ദിഷ്ട വ്യവസ്ഥകൾ ഉൾപ്പെടുത്തിയ കരാർ ദർഘാസുകാരൻ ഒപ്പിട്ടു സമർപ്പിക്കേണ്ടതും ജാമ്യ നിക്ഷേപമായി അടങ്കൽ തുകയുടെ 5% തുകയായ ` 23,750 ഇടയ്ക്കി പ്രിൻസിപ്പൽ കൃഷി ഓഫീസറുടെ പേരിൽ ബാങ്ക് ഡ്രാഫ്റ്റായി നൽകേണ്ടതുമാണ്.
- 11. ഒരു ലോറിയിൽ ഒരു സമയം കയറേണ്ട സാധനങ്ങളുടെ കുറഞ്ഞ അളവ് താഴെ കൊടുക്കുന്നു.
  - (എ) തെങ്ങിൻ തൈകളുടെ എണ്ണം — 1500
  - (ബി) കുരുമുളക് വള്ളികൾ — 5000
  - (സി) മറ്റു ഫലവൃക്ഷ ഗ്രാഫ്റ്റുകൾ ഉൾപ്പെടെയുള്ള കൂടതൈകൾ—1000
  - (ഡി) ഗ്രോബാഗുകൾ (തൈകളില്ലാതെ)—325
  - (ഇ) വാഴവിത്തുകൾ (ടിഷ്യൂകൾച്ചർ)—1500
- 12. വാഹനങ്ങൾ ടെൻഡർ പ്രകാരമുള്ള ലോഡോടുകൂടി ഓടുന്നതിന് ആവശ്യമായ നിരക്ക് 1 കിലോമീറ്ററിന് എന്ന കണക്കിൽ സാധാരണ റോഡ്, ഹൈവേഞ്ച് റോഡ് എന്ന് പ്രത്യേകം തിരിച്ച് ദർഘാസുകളിൽ വ്യക്തമായി എഴുതിയിരിക്കണം. ലോഡോടുകൂടി യല്ലാതെ ഉപയോഗത്തിന് ചാർജ്ജ് നൽകുന്നതല്ല.
- 13. ട്രാൻസ്പോർട്ടിംഗിൽ നടീൽ വസ്തുക്കൾക്കോ മറ്റ് സാധനങ്ങൾക്കോ നാശം സംഭവിക്കുകയോ ഏതെങ്കിലും തരത്തിൽ ഗുണമേന്മ നഷ്ടപ്പെടുകയോ എണ്ണത്തിൽ കുറവു വരികയോ ചെയ്താൽ ആയതിന്റെ നിയമാനുസൃത വിലയുടെ മൂന്നിരട്ടി വില കോൺട്രാക്ടിൽ നിന്നും ഈടാക്കുന്നതാണ്. യാതൊരു കാരണവശാലും കവറുകളിൽ വളർത്തിയ തൈകൾ ഒന്നിനു മുകളിൽ മറ്റൊന്നായി കയറ്റി വയ്ക്കാൻ പാടില്ലാത്തതാകുന്നു.

- 14. ട്രാൻസ്പോർട്ടിംഗ് പ്രവർത്തികൾക്കിടയിൽ ഉണ്ടാകുന്ന അപകടങ്ങൾക്കും അതുമൂലമുള്ള നാശനഷ്ടങ്ങൾക്കും കരാറുകാരൻ പൂർണ്ണമായും ഉത്തരവാദിയായിരിക്കും.
- 15. പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർ നിയോഗിക്കുന്ന ഉദ്യോഗസ്ഥൻ നിർദ്ദേശിക്കുന്ന വിധത്തിൽ കേരള സംസ്ഥാനത്തിനുള്ളിൽ നിർദ്ദിഷ്ട സമയപരിധിക്കുള്ളിൽ വസ്തുക്കൾ ട്രാൻസ്പോർട്ട് ചെയ്യേണ്ടതും ഏറ്റവും ദൂരം കുറഞ്ഞ മാർഗ്ഗേണ ട്രാൻസ്പോർട്ടിംഗ് നടത്തേണ്ടതുമാണ്.
- 16. വിതരണ വസ്തുക്കളുടെ പട്ടികയും വാഹനങ്ങളുടെ സഞ്ചാര ക്രമത്തിനുള്ള ഉത്തരവും കോൺട്രാക്ടർ തന്നെ ഈ ഓഫീസിൽനിന്നും വാങ്ങേണ്ടതും ട്രാൻസ്പോർട്ടിംഗ് ബില്ലിൽ ഒപ്പം ഡ്യൂട്ടിക്ക് നിയോഗിക്കപ്പെടുന്ന ഉദ്യോഗസ്ഥന്റെ ഒപ്പും ഏറ്റവും ദൂരം കുറഞ്ഞ മാർഗ്ഗത്തിലൂടെയാണ് നടീൽ വസ്തുക്കൾ ട്രാൻസ്പോർട്ട് ചെയ്തത് എന്ന സാക്ഷ്യപത്രം വാങ്ങിയിരിക്കേണ്ടതുമാണ്. ഓരോ ട്രിപ്പിനും ആരംഭിക്കുന്ന കിലോമീറ്ററും അവസാനിക്കുന്ന കിലോമീറ്ററും പ്രത്യേകം കാണിച്ചിരിക്കണം.
- 17. കരാറുകാരനിൽനിന്നും അതാത് കാലങ്ങളിൽ നിലവിലുള്ള നിരക്കിലുള്ള ആദായ നികുതി ഈടാക്കുന്നതാണ്.
- 18. സാധനങ്ങൾ വിതരണം ചെയ്യുന്ന ലോറിക്ക് വെയിറ്റിംഗ് ചാർജ്ജ് അനുവദിക്കുന്നതല്ല.
- 19. ഒരേ സമയം കൂടുതൽ വാഹനങ്ങൾ ആവശ്യമായി വരുന്ന സാഹചര്യത്തിൽ ആയത് ലഭ്യമാക്കേണ്ടതാണ്.
- 20. വ്യവസ്ഥകൾക്ക് വിധേയമായി ലോറി കോൺട്രാക്ടർ പ്രവർത്തിക്കാതിരിക്കുകയോ നിശ്ചിത സമയ പരിധിക്കുള്ളിൽ നടീൽ വസ്തുക്കളുടെ വിതരണം പൂർത്തിയാക്കാതിരിക്കുകയോ ചെയ്യുന്നപക്ഷം കോൺട്രാക്റ്റ് റദ്ദാക്കുന്നതിനുള്ള അധികാരം പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർക്ക് ഉണ്ടായിരിക്കുന്നതാണ്. മാത്രമല്ല ആയതുമൂലം ഉണ്ടാകുന്ന എല്ലാ നാശനഷ്ടങ്ങൾക്കും പൂർണ്ണ ഉത്തരവാദിത്വം അടക്കമുള്ള നിയമാനുസൃത മാർഗ്ഗങ്ങളിലൂടെ ഈടാക്കുന്നതാണ്.

കാർഷിക വികസന  
കർഷകക്ഷേമ വകുപ്പ്,  
പ്രിൻസിപ്പൽ കൃഷി ഓഫീസ്, (ഒപ്പ്)  
ഇടുക്കി, പിൻ-685 584. പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർ.

**Collegiate Education Department**

ദർഘാസ് പരസ്യം

(1)

നമ്പർ ബി1-121/2012. 2017 മാർച്ച് 9.

നെടുമങ്ങാട് സർക്കാർ കോളേജിൽ കമ്പ്യൂട്ടർ, യു. പി. എസ്. എന്നിവ വിതരണം ചെയ്യുന്നതിനും സ്ഥാപിക്കുന്നതിനും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 23-3-2017 ഉച്ചയ്ക്ക് ശേഷം 2 മണിവരെ ആയിരിക്കും. അന്നേ ദിവസം പകൽ 3.30 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക— ` 2,00,000.

ദർഘാസ് പ്രമാണത്തിന്റെ വില :

അസ്സൽ— ` 420

പകർപ്പ്— ` 210.

നിരതദ്രവ്യം—വിലയുടെ 1%

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതി—23-3-2017.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും ചുവടെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയുടെ ഓഫീസിൽ നിന്നും 23-3-2017 ഉച്ചയ്ക്ക് 2 മണി വരെ ലഭിക്കുന്നതാണ്. ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർസ് പർച്ചേസ് നിയമങ്ങൾ എല്ലാം ഇതിന് ബാധകമാണ്.

No.B1-121/2012. 9th March 2017.

Sealed tenders are invited for the supply of Desktops and UPS for the Govt. College, Nedumangad under the Fund Add on course Commerce by UGC.

The envelopes containing the tenders should be superscribed as “Tenders for the supply of Desktop and UPS for Add on course-commerce” and addressed to The Principal, Govt. College, Nedumangad so as to reach in this College on or before 2 p.m. on 23-3-2017. Late tenders will not be accepted. The tenders will be opened at 3.30 p.m. on 23-3-2017 in the presence of the tenderers or their authorised representatives who may be present at the time.

Tender forms and specifications can be had from the College office from 10.30 a. m. to 1 p.m. on the working days till 23-3-2017. The cost of the tender form is ` 420 including VAT and duplicate tender form is ` 210.

Along with tender, EMD @ 1% of the amount tendered ( ` 2000), subject to a minimum of ` 2,000 should also be submitted in the form of DD. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed the attested copy exemption of order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

The successful tenderers should sign an agreement in Kerala Stamp Paper worth ` 200 and deposit 5% value of the contract as Security Deposit.

The payment will be effected only after the completion of the work in good condition and satisfying the quality.

If the last date of receipt of the tender or the opening date of the tender is declared as holiday, then the same will be postponed to the next working day.

The Principal reserves the right to reject all or any of the tenders without assigning any reason.

Face Value— ` 2,00,000 (Inclusive of all taxes).

(2)

നമ്പർ ബി1-394/2013. 2017 മാർച്ച് 8.

നെടുമങ്ങാട് സർക്കാർ കോളേജിൽ വാട്ടർ പ്യൂരിഫയർ വിതരണം ചെയ്യുന്നതിനും സ്ഥാപിക്കുന്നതിനും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 23-3-2017 ഉച്ചയ്ക്ക് ശേഷം 2 മണിവരെ ആയിരിക്കും. അന്നേ ദിവസം പകൽ 3.15 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക— ` 2,00,000.

ദർഘാസ് പ്രമാണത്തിന്റെ വില :

അസ്സൽ— ` 420.

പകർപ്പ്— ` 210.

നിരതദ്രവ്യം—വിലയുടെ 1%.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതി—23-3-2017.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും ചുവടെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയുടെ ഓഫീസിൽ നിന്നും 23-3-2017 ഉച്ചയ്ക്ക് 1 മണി വരെ ലഭിക്കുന്നതാണ്. ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

മേൽപറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർസ് പർച്ചേസ് നിയമങ്ങൾ എല്ലാം ഇതിന് ബാധകമാണ്.

No. B1-394/2013. 8th March 2017.

Sealed tenders are invited for the supply of Water Purifier for Govt. College, Nedumangad under the Fund General Development Assistance sanctioned by UGC.

The envelopes containing the tenders should be superscribed as “Tenders for the supply of Water Purifier under General Development Assistance”, and addressed to The Principal, Govt. College, Nedumangad so as to reach in this College on or before 2 p.m. on 23-3-2017. Late tenders will not be accepted. The tenders will be opened at 3.15 p.m. on 23-3-2017 in the presence of the tenderers or their authorised representatives who may be present at the time.

Tender forms and specifications can be had from the College Office from 10.30 a. m. to 1 p.m. on the working days till 23-3-2017. The cost of the tender form is ` 420 including VAT and cost of duplicate tender form is ` 210.

Along with tender, EMD @ 1% of the amount tendered ( ` 2,000 ), subject to a minimum of ` 2,000 should also be submitted in the form of DD. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

The successful tenderers should sign an agreement in Kerala Stamp Paper worth ` 200 and deposit 5% value of the contract as security deposit.

The payment will be effected only after the completion of the work in good condition and satisfying the quality.

If the last date of receipt of the tender or the opening date of the tender is declared as holiday then the same will be postponed to the next working day.

The Principal reserves the right to reject all or any of the tenders without assigning any reason.

Face Value—` 2,00,000 (Inclusive of all taxes).

(3)

നമ്പർ ബി1-394/2013.

2017 മാർച്ച് 8.

നെടുമങ്ങാട് സർക്കാർ കോളേജിൽ ഓഫീസ് ഓട്ടോമേഷൻ ജോലികൾക്കായുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 23-3-2017 ഉച്ചയ്ക്കുശേഷം 2 മണി വരെ ആയിരിക്കും. അനേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക— ` 2,50,000.

നിരതദ്രവ്യം—വിലയുടെ 1%.

ദർഘാസ് പ്രമാണത്തിന്റെ വില:

അസ്സൽ— ` 525.

പകർപ്പ്— ` 315.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതി—23-3-2017.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും ചുവടെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയുടെ ആഫീസിൽ നിന്നും 23-3-2017 ഉച്ചയ്ക്ക് 1 മണിവരെ ലഭിക്കുന്നതാണ്. ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

മേൽപറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർസ് പർച്ചേസ് നിയമങ്ങൾ എല്ലാം ഇതിന് ബാധകമാണ്.

No. B1-394/2013.

8th March 2017.

Sealed tenders are invited from reputed, reliable and capable contractors for the work of Office Automation of Government College, Nedumangad under the Fund General Development Assistance sanctioned by UGC.

The envelopes containing the tenders should be superscribed as “Tenders for the work of Office Automation under general development Assistance” and addressed to the Principal, Govt. College, Nedumangad so as to reach in this College on or before 2 p. m. on 23-3-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 23-3-2017 in the presence of the tenderers or their authorised representatives who may be present at the time.

Tender forms and specifications can be had from the College Office from 10.30 a.m. to 1 p. m. on the working days till 23-3-2017. The cost of the tender form is ` 525 including VAT and cost of duplicate tender form is ` 315.

Along with tender, EMD @ 1% of the amount tendered ` 2,500 subject to a minimum ` 2,500 should also be submitted in the form of DD/Cash. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

The successful tenderers should sign an agreement in Kerala Stamp Paper worth ` 200 and deposit 5% value of the contract as Security Deposit.

The payment will be effected only after the completion of the work in good condition and satisfying the quality.

If the last date of receipt of the tender or the opening date of the tender is declared as holiday then the same will be postponed to the next working day.

The Principal reserves the right to reject all or any of the tenders without assigning any reason.

Face value—` 2,50,000. (Inclusive of all taxes).

Government College,  
Nedumangad.

(Sd.)  
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എ2/966/സി.ഡി.സി/2011. 2017 ഫെബ്രുവരി 27.

ചവറ ബേബി ജോൺ മെമ്മോറിയൽ ഗവൺമെന്റ് കോളേജിന്റെ വികസനത്തിനായി 2016-17 വർഷത്തെ സി.ഡി.സി. ഫണ്ടിൽ ഉൾപ്പെടുത്തി ഈ കോളേജിൽ സ്ഥാപിച്ചിട്ടുള്ള 170 മീറ്റർ ആഴമുള്ള കുഴൽ കിണറിൽ നിന്നും 3/5 എച്ച്. പി. (സബ്മേർസിബിൾ) മോട്ടോർ സ്ഥാപിച്ച് കോളേജ് പ്രധാന കെട്ടിടത്തിന്റെ മൂന്ന് നിലകളിലും പ്രധാന കെട്ടിടത്തിന്റെ തെക്ക് വശത്തുള്ള കോമേഴ്സ് ലൈബ്രറി ബ്ലോക്കിനും ജലവിതരണ സംവിധാനം ഏർപ്പെടുത്തുന്നതിന് തയ്യാറുള്ള വൃക്കുകളിൽ നിന്നോ സ്ഥാപനങ്ങളിൽ നിന്നോ മത്സരബാധമുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 1,70,000.

3/5 എച്ച്. പി. മോട്ടോറിന്റെയും അനുബന്ധ ഉപകരണങ്ങളുടെയും സ്പെസിഫിക്കേഷനും മറ്റ് വിശദ വിവരങ്ങളും ദർഘാസ് ഫോറവും കോളേജ് ഓഫീസിൽനിന്നും ` 400 വിലയ്ക്ക് നേരിട്ട് ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി വേണ്ടവർ ` 300 കൂടി അധികം നൽകേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയുടെ 4% വാറ്റും അതിന്റെ 1% സെസ്സും അടയ്ക്കേണ്ടതാണ്. വിശദ വിവരങ്ങളടങ്ങിയ ലിസ്റ്റും ഫോറവും തപാൽ വഴി വാങ്ങുവാനാഗ്രഹിക്കുന്നവർ എം. ഒ. ആയി ദർഘാസ് ഫോറത്തിന്റെ വിലയും നികുതിയും അയയ്ക്കുന്നതോടൊപ്പം സ്വന്തം മേൽവിലാസമെഴുതിയ ` 55-ന്റെ തപാൽ സ്റ്റാമ്പ് പതിച്ച 30 x 15 സെന്റീമീറ്റർ വലിപ്പമുള്ള കവർകൂടി അയയ്ക്കേണ്ടതാണ് (എം. ഒ. ആയിട്ടല്ലാതെ ഈ തുക സ്വീകരിക്കുന്നതല്ല). യാതൊരു കാരണവശാലും ടി തുക മടക്കി നൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറുവാൻ പാടില്ല.

എല്ലാ ദർഘാസിനോടുമൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ 6-ാം പുറത്ത് പറഞ്ഞിരിക്കുന്ന പ്രകാരമുള്ള ഒരു സമ്മതപത്രം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഴുതി ഒപ്പിട്ട് നൽകേണ്ടതാണ്. ` 1,700 നിരതദ്രവ്യമായി കെട്ടിവെയ്ക്കണം.

ദർഘാസ് ഫോറങ്ങളുടെ വിൽപന 23-3-2017, 2 മണിക്ക് അവസാനിക്കുന്നതാണ്.

ദർഘാസ് അടങ്ങിയ കവറുകൾ മുദ്രവച്ച് “Tender for the Supply and Erection of Motor Pump and arranging water distribution system-CDC fund 2016-17” എന്ന് മുകളിൽ എഴുതി 23-3-2017 ഉച്ചയ്ക്ക് ശേഷം 3 മണിക്ക് മുൻപായി ഓഫീസിൽ ലഭിക്കത്തക്കവണ്ണം നേരിട്ടോ തപാൽ മാർഗ്ഗമോ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ അനേദിവസം 4 മണിക്ക് ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും

അനന്തര നടപടികൾ സ്വീകരിക്കുന്നതുമായിരിക്കും. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഏതൊരു ദർഘാസും പ്രത്യേകിച്ച് കാരണം പറയാതെ നിരസിക്കാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

ദർഘാസുകൾ സംബന്ധിച്ച വിശദ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. A2-966/CDC/2011. 27th February 2017.

Sealed competitive tenders are invited for the supply and erection of 3HP/5HP Submersible motor pump set in the 170 meter depth bore well constructed in the College premises and arranging plumbing and electrification work for arranging water distribution system for ` 1,70,000 for the development of B. J. M. Govt. College, Chavara under CDC fund during the year 2016-17.

The tender forms, configuration of equipments and other details of items can be had from the College Office on payment of ` 400 for original and ` 300 for duplicate. 4% VAT and 1% cess also may be remitted additionally. Those who wish to get tender forms by registered post, should forward a self addressed envelope 30 x 15cm in size and stamped for ` 55 along with the request and cost of tender forms by money order (no other mode of payment is acceptable). The cost of tender form is not refundable in any circumstances and the tender forms are not transferable.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 (vide Page No. 6 of the tender form). The Earnest Money Deposit required is ` 1,700 and should be remitted by Demand Draft or fixed deposit.

The cover containing tenders should be superscribed as “Tender for the supply & erection of motor pump and arranging water distribution system-CDC fund 2016-17” and should be addressed to the Principal, B.J.M. Government College, Chavara, Kollam, Pin-691 583. The sale of tender form will be closed at 2 p.m. on 23-3-2017. The last date and time for receipt of tender is at 3 p.m. on 23-3-2017 and will be opened at 4 p. m. on the same day in the presence of the tenderers or their authorized representatives. Late tenders will not be accepted. The Principal reserves the right to reject any or all the tenders without assigning any reason thereof.

Further details can be had from the College Office on all working days.

B. J. M. Government College, DR. ELIZABETH JOHN, Chavara. Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ2-154/ആർ. യു. എസ്. എ/2016.

2017 ഫെബ്രുവരി 28.

പട്ടാമ്പി ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിലെ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ താഴെപ്പറയുന്ന ലാബ് ഉപകരണങ്ങൾ നൽകുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,50,000.

സെക്യൂരിറ്റി തുക— ` 5%.

നിരതദ്രവ്യം— ` 1%.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങൾ നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലേ പട്ടാമ്പി (പി. ഒ.), പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 4-4-2017-ന് ഉച്ചയ്ക്ക് ശേഷം 3 മണിക്ക് മുൻപായി കോളേജ് ആഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലേ പട്ടാമ്പി പി. ഒ.-679 306 എന്നവരിൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 420 (` 400 + വാറ്റ്) പ്രവർത്തി ദിവസങ്ങളിൽ ഉച്ചയ്ക്ക് 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽ മാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്. എസ്. ഐ. യൂണിറ്റുകൾ ഫോറത്തിന്റെ വിലയുടെ 1/4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കി കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 4-4-2017, 2 മണിവരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ` 210 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2/154/RUSA/2016.

28th February 2017.

Sealed tenders are invited for the purchase of Lab Equipments to Physics Department under RUSA Fund for an Estimated Cost of ` 1,50,000 to Sree Neelakanda Govt. Sanskrit College, Pattambi.

The tender should be superscribed as "Tender for the Purchase of Lab Equipments to Physics Dept. under RUSA Fund " and addressed to The Principal, SNGS College, Pattambi, Mele Pattambi P. O.-679 306. Last date for the receipt of tender is 2 p. m. on 4-4-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, SNGS College, Pattambi P. O., Mele Pattambi, Pin-679 306 to obtain the requisite tender form on which tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 420 (` 400 + VAT) which is the price fixed for form/set of forms and which is not refundable under any circumstances (` 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 4-4-2017. Cheque/DD/Postage Stamp etc. will not be accepted towards the cost of forms nor the form will be sent by V. P. P. Duplicate tender form, if required will be issued at ` 210 per copy. More details can be had from the Office between 10 a. m. to 4 p. m. on all working days.

Security—5% of Bid amount.

EMD—1% of Bid amount.

**Lab Equipments**

<i>Sl. No.</i>	<i>Name of the Items</i>	<i>Number</i>
(1)	(2)	(3)
1	Galvanometer	10
2	Planoconvex lens (Power=1D)	4
3	Double Convex Lense (5D)	5
4	Voltmeter (0-10V)	5
5	Ammeter (0-1A)	5
6	Milli ammeter (0-100mA)	5
7	Milli ammeter (0-10 mA)	5
8	Telescope with stand	10
9	Common Balance	4
10	Compass box	10
11	Servo controlled voltage stabilizer	4
12	Six way key	4
13	Four way key	4
14	Beaker (500ml)	4
15	Reagent Bottle with wide mouth, screw cap and pouring ring (250ml)	5
16	Stand for Young's modulus (set)	4
17	Scale with mirror fixed (for Youngs modulus-Koenig's)	4
18	Logic IC's (7400, 7402, 7404, 7408, 7432, 7473, 7490)	10 each
19	Rheostat- 1 k $\Omega$	4
20	Rheostat- 100 $\Omega$	4
21	Rheostat- 500 $\Omega$	4
22	Searles vibration magnetometer	6
23	Hare's apparatus	2
24	Resistance Box (10000 $\Omega$ )	8
25	Micro ammeter	4
26	Ac Voltmeter (0-220v)	4
27	Variable Inductance (0-100mH)	4
28	Fractional Resistance Box	4
29	Reading Light for Spectrometer	4
30	Mercury Vapour Lamp Setup	2
31	Sodium Vapour lamp with leak transformer	2
32	Diffraction Gratings (600 lines/mm)	4
33	Plane Mirror (10cm x 15cm)	4
34	Newton's ring setup	2
35	Extension Board (5m)	8
36	Op-Amp (IC 741)	10

(2)

നമ്പർ എ2-154/ആർ. യു. എസ്. എ./2016.

2017 ഫെബ്രുവരി 28.

പട്ടാമ്പി ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിൽ താഴെപ്പറയുന്ന ഫാബ്രിക്കേഷൻ വർക്കുകൾ നൽകുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്ന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 5,00,000.

സെക്യൂരിറ്റി തുക—5%.

നിരതദ്രവ്യം—1%.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിന് മുകളിൽ ഫാബ്രിക്കേഷൻ വർക്കുകൾ നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 4-4-2017, 3 മണിക്ക് മുൻപായി കോളേജ് ആഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ചവരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ.-679 306 എന്നവരിൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 1,050 ( ` 1,000 + വാറ്റ്) പ്രവർത്തി ദിവസങ്ങളിൽ ഉച്ചയ്ക്ക് 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽ മാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്. എസ്. ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 1/4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 4-4-2017, 2 മണിവരെ നടത്തുന്നതാണ്. വി. പി. പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ` 525 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ആഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. A2/154/RUSA/2016.

28th February 2017.

Sealed tenders are invited for the Renovation and Fabrication works under RUSA Fund for an Estimated Cost of ` 5,00,000 to Sree Neelakanda Govt. Sanskrit College, Pattambi.

Security—5% of Bid Amount.

E. M. D.—1% of Bid Amount.

The tenders should be superscribed as “Tender for the Renovation & Fabrication works under RUSA Fund” and addressed to “The Principal, SNGS College, Pattambi, Mele Pattambi P. O.-679 306. Last date for the receipt of tender is 2 p. m. on 4-4-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, SNGS College, Pattambi P. O., Mele Pattambi, Pin-679 306 to obtain the requisite tender form on which tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,050 ( ` 1,000 + VAT) which is the price fixed for form/set of forms and which is not refundable under any circumstances ( ` 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 4-4-2017. Cheque/DD/Postage Stamp etc. will not be accepted towards the cost of forms nor the form will be sent by V. P. P. Duplicate tender form if required will be issued at ` 525 per copy. More details can be had from the office between 10 a. m. to 4 p. m. on all working days.

**Renovation Works and Fabrication & Interior Work Specifications**

Sl. No.	Items	Sqft.	Nos.
(1)	(2)	(3)	(4)
1	Principal table : 18mm veneer board, edge band (wood), 12mm glass & steel fittings	42	1
1a	Wall Display : 18mm veneer board, edge band (wood)	16	1
2	File cupboard : 18mm veneer board, edge band (wood), 4mm glass & steel fittings	56	1



(1)	(2)	(3)	(4)
3	Photo stand : 18mm veneer board, edge band (wood) & steel fittings	20	1
4	L.C.D with trophy : 18mm veneer board, edge band (wood) (rack only)	16	1
5	Sofa & Table : Sofa set Jut Febric Covering, 16mm plywood marine life Gurantee (Grade IS 710), 4mm vineer & 12mm glass, 6+1 = 7	9	7
6	Locker cupboard : 18mm veneer board, edge band (wood) & steel fittings	15	1
7	Partition with door : Gypsum board, GI Section, 18mm venner board & door (210cm height)	178	1
8	File rack with table : 18mm veneer board, edge band (wood), 12mm glass & steel fittings	28	1
9	Paneling : 18mm veneer board, edge band (wood) wooden texture & beeding ( 120cm height )	375	1
10	Dinning & store : 18mm veneer board, edge band - (wood), 12mm glass & steel fittings	36	1
11	bed : 18mm veneer board, edge band (wood) & steel fittings	12	1
12	Ceiling		1
	Plain ceiling : Gypsum board & GI Section	605	1
	Inner vertical : Gypsum board & GI Section	21	1
	Outer Vertical : Gypsum board & GI Section	21	1
	Wood : 18mm veneer board	5	4
13	A/C Point	1	2
14	Date cable provision (meter)	60	1
15	Hanging light	1	2
16	Tube set wall (working charge only)	1	12
17	Panel light	1	12
18	Fan rod	1	5
19	Painting	1831	1
20	Zebra blaind curtain	29.5	4

### Work Specification

1. Shutter made with 16mm plywood marine life gurantee (Grade IS 710) & GREEN 4mm veneer.
2. Bedroom wardrobe door made with geen prelam with .8mm edge band.
3. Partition & Inside cabinets made with 12,16mm plywood marine life gurantee (Grade IS 710).
4. The hardware used will be sleek make. All handle, will be stainless mat finish.
5. The glass will be saint Gobain.
6. All materials used will be high quality, high quality workmanship and standard.
7. Polish finish asian melamyne matt.
8. Gypsum used by saint gobain.

Sree Neelakanta Govt. Sanskrit College,  
Pattambi.

(Sd.)  
Principal (Special Grade).

**Medical Education Department**

ദർഘാസ് പരസ്യം

നമ്പർ സി7/2992/2017/എം.സി.റ്റി. 2017 ഫെബ്രുവരി 4.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്കായി ആവശ്യമായ കമ്പ്യൂട്ടർ & പ്രിൻ്റർ (3 എണ്ണം) വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്കുമുമ്പ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് നമ്പർ—100/2016.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 630.

ശരിപ്പകർപ്പ്—` 315.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—22-3-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-3-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-3-2017, 3 മണി.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്ന തിനുവേണ്ട തുക ` 50 അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കുവാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾ വഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-3-2017-നുമുമ്പ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. C7/2992/2017/MCT. 4th February 2017.

Sealed competitive tenders in the prescribed form are invited for the supply of 3 Nos. of Computer and Printers required for Medical College Hospital of Government Medical College, Thiruvananthapuram.

Tender should be superscribed, tender numbers and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this Office on working hours till 3.30 p. m.

Tender No.—100/2016.

Cost of tender form (inclusive of Sales Tax):

Original—` 630.

Duplicate—` 315.

Last date and time for sale of tender form—22-3-2017, 3 p. m.

Last date and time of receipt of tender form—23-3-2017, 2.30 p. m.

Opening date and time of tender—23-3-2017, 3 p. m.

Tender forms will be sent through post if required provided due amount with sufficient Postage Charges ` 50 is sent by way of Money Order in favour of the Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 15-3-2017. No other forms of remittance will be accepted.

LIST OF ITEMS

Sl. No.	Details
1	STANDALONE COMPUTER I. IBM/HP/COMPAQ/WIPRO/ACER Pentium IV @ 2.4 GHz or Higher, 533 MHz FSB, 256 MB DDR RAM, 512 KB Std and Maximum L2 Cache, Integrated Extreme 32 MB RAM, 40 GB ATA 100 Hard Disk Drive (7200 RPM), 845 G Chipset, 1.44 MB Floppy Disk Drive, 48 X or Higher IDE CD ROM Drive, 4 USB Ports, Two 9 Pin serial, parallel, 104 Keys Keyboard, Mouse, Integrated 10/100 MBPS, 15" Non-Interlaced Color Monitor, MicroATX Form Factor, Microsoft Windows XP Pro Preloaded with Media.
2	PERIPHERALS (i) UPS 500 VA (APC/Aeon/Compact) (ii) Wipro LQ + DX Gold DOT MATRIX PRINTER (iii) D-Link 56 KBPS EXTERNAL MODEM
3	SYSTEM SOFTWARE (i) MS-OFFICE 2007 (ii) Oracle 10g Personal Edition
4	COMMUNICATION NETWORK (i) TCP/IP Internet Account 500 Hours

TENDER SCHEDULE

- The period for which the rates to be in firm—One year.
- The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- Advance payments conditions will not be considered.
- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.

- 6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial stamp paper together with required sum of Earnest Money Deposits.
- 7. Earnest Money Deposits (One percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the Signature and full Postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

Government Medical College,  
Thiruvananthapuram.

(Sd.)  
Principal.

ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 103/2016]

നമ്പർ സി8-31713/2016/എം. സി. റ്റി. 2017 ഫെബ്രുവരി 27.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എസ്. എ. റ്റി. സ്റ്റോറിലേക്ക് ആവശ്യമായ എയർ കണ്ടീഷണർ (2 ടി. ആർ.-4 എണ്ണം) വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില (വാറ്റ് ഉൾപ്പെടെ) :

അസ്സൽ— ` 630.

ശരിപ്പകർപ്പ്— ` 315.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—20-3-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—21-3-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-3-2017, 3 മണി.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനു വേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-3-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

[No. 103/2016]

No. C8/31713/2016/GMCT. 27th February 2017.

Sealed competitive tenders in the form prescribed are invited for the supply of 4 Nos. of Air Conditioner (2 TR) required for store section Govt. Medical College at Thiruvananthapuram. Tenders should be superscribed with Tender Number and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Cost of tender form (VAT inclusive):

Original— ` 630.

Duplicate— ` 315.

Last date and time of sale of tender form— 20-3-2017, 2.30 p. m.

Last date and time of receipt of tender form — 21-3-2017, 2.30 p. m.

Opening date and time of tender —21-3-2017, 3 p. m.

Tender forms can be had from the office of the Principal, Medical College, Thiruvananthapuram-11 up to 3 p.m. on working days. Tender forms will be sent through post if required provided due amount with sufficient postage charge ( ` 50 each) is sent by way of Money Order in favour of the Principal, Medical College, Trivandrum, Kerala State, Pin-695 011. Money Order should reach this office on or before 15-3-2017. No other forms of remittance will be accepted.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of all taxes, otherwise tender will be rejected without any notice and for free delivery at the department concerned.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala Non-Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.

16. Negotiation will be made only with the firm offering lowest price whose specifications confirm to the requirements in the tender notification.
17. Tender will be opened in the presence of each of the tenderers or their authorized representatives who may present at the time.
18. More details can be had from this office on working hours.
19. The quality and higenity of the food to be supplied should be in confirmity with the parameters of the food saftey regulations.—

(2)

[നമ്പർ 41/2016]

നമ്പർ സി8-22344/2016/എം. സി. റ്റി. 2017 ഫെബ്രുവരി 27.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ ഗാസ്ട്രോ എന്ററോളജി വിഭാഗത്തിലേക്ക് ആവശ്യമായ സ്കോപ്പ് ബഡ്ജിറ്റ് എന്റോസ്കോപ്പിക് ഫ്ളൂറോസ്കോപ്പിക് എയ്ഡ്—ഒരേണ്ണം വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില (വാറ്റ് ഉൾപ്പെടെ) :

- അസ്സൽ— ` 800.
- ശരിപ്പകർപ്പ്— ` 400.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—20-3-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—21-3-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-3-2017, 3 മണി.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനു വേണ്ട തുക ( ` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 15-3-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ച് കിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

[No. 41/2016]

No. C8/22344/2016/GMCT. 27th February 2017.

Sealed competitive tenders in the form prescribed are invited for the supply of One Number Scope Buddy Endoscopic Flushing Aid required for the Department of Gastroenterology Medicine, Govt. Medical College at Thiruvananthapuram. Tenders should be superscribed as Tender Number and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Cost of tender form (VAT inclusive):

Original— ` 800

Duplicate— ` 400

Last date and time of sale of tender form— 20-3-2017, 2.30 p. m.

Last date and time of receipt of tender form— 21-3-2017, 2.30 p. m.

Opening date and time of tender —21-3-2017, 3 p. m.

Tender forms can be had from the office the Principal, Medical College, Thiruvananthapuram-11 up to 3 p.m. on working days. Tender forms will be sent through post if required provided due amount with sufficient Postage Charge ( ` 50 each) is sent by way of Money Order in favour of the Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 15-3-2017. No other forms of remittance will be accepted.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of all taxes, otherwise tender will be rejected. without any notice and for free delivery at the department concerned.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 100 Kerala Non-Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One percentage) of the total cost of the articles quoted for can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.

8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full Postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specifications confirm to the requirements in the tender notification.
17. Tender will be opened in the presence of each of the tenderers or their authorized representatives who may present at the time.
18. More details can be had from this office on working hours.

Medical College, Thiruvananthapuram.

(Sd.) Principal.

ദർഘാസ് പരസ്യം

നമ്പർ സി2/7781/2016/ജി.ഡി.സി.റ്റി. 2017 ഫെബ്രുവരി 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽകോളേജിൽ 2016-17 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് ഇൻസ്ട്രുമെന്റ്സ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെൻഡർ നമ്പർ 43/2016-17 ഇൻസ്ട്രുമെന്റ്സ് വിതരണം ചെയ്യുന്നതിനു വേണ്ടി” എന്ന് രേഖപ്പെടുത്തി ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽകോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ഏകദേശ വില— ` 3.92 ലക്ഷം.

ദർഘാസ് നമ്പർ—43/2016-17.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ— ` 900.

പകർപ്പ്— ` 450.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—24-3-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-3-2017, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—25-3-2017, 2 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്ത കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെൻഡർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെൻഡർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 24-3-2017-ന് 3 മണിവരെ ആയിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 18-3-2017-ന് 3 മണി ആയിരിക്കും.

No. C2/7781/2016/DCT. 23rd February 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Instruments for the Various Departments of Government Dental College, Thiruvananthapuram for the year 2016-17 as detailed below. The envelopes containing tender should bear the superscription "Tender No. 43/2016-17 for the supply of instruments and should be addressed to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Approximate Cost—` 3.92 lakh.

Tender No.—43/2016-17.

Cost of tender form:

Original—` 900.

Duplicate—` 450.

Last date and time for sale of tender form—24-3-2017, 3 p. m.

Last date and time of receipt of tender form—25-3-2017, 12 Noon.

Date and time of opening of tender—25-3-2017, 2 p. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 24-3-2017. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is on 18-3-2017 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Government Dental College, Thiruvananthapuram.

(Sd.) Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്2/10839/2016/ഐ. എം. സി. എച്ച്.

2017 ഫെബ്രുവരി 28.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ പ്രോട്ടീൻ അനലൈസർ-ഒരേണ്ണം വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കംചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ 21-4-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 3,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— ` 1,155.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 578.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—19-4-2017 വൈകുന്നേരം 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-4-2017 വൈകുന്നേരം 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-4-2017, രാവിലെ 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 30-4-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S2/10839/2016/IMCH. 28th February 2017.

Sealed tenders are invited for the supply of one number of Protein Analyser in IMCH Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender numbers or indicated in the statement below and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 21-4-2017 at 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost— ` 3,50,000.

Cost of tender forms (Including Tax) :

Original— ` 1,155.

Duplicate— ` 578.

If sent by post, postage charge— ` 50.

Closing date and time of sale of tender forms— 19-4-2017, 3 p. m.

Last date and time of receipt of tender forms— 20-4-2017, 5 p. m.

Opening date and time of tender form—21-4-2017, 11 a. m.

Date upto which rates are to be firm—30-4-2018.

Further details can be had from the office of undersigned during office hours on any working days.

(2)

നമ്പർ എസ്2/10838/2016/ഐ. എം. സി. എച്ച്.

2017 മാർച്ച് 1.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശുസംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ഐസോഫ്ളൂറൈൻ വാപൊറൈസർ ഒരേണ്ണം വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ 26-4-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകിട്ടിട്ടുണ്ടാകുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 3,57,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— ` 1,155

ഡ്യൂപ്ലിക്കേറ്റ്— ` 578

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—24-4-2017 വൈകുന്നേരം 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-4-2017 വൈകുന്നേരം 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 26-4-2017, രാവിലെ 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 30-4-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S2/10838/2016/IMCH. 1st March 2017.

Sealed tenders are invited for the Supply of Isoflurane Vaporiser (1 No.) for IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender number or indicated in the statement below and should be addressed to the Superintendent, IMCH Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 26-4-2017, 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost— ` 3,57,000.

Cost of tender forms (including Tax) :

Original— ` 1,155.

Duplicate— ` 578.

If sent by post postage charge— ` 50.

Closing date and time of sale of tender forms— 24-4-2017, 3 p. m.

Last date and time of receipt of tender forms— 25-4-2017, 5 p. m.

Opening date and time of tender form—26-4-2017, 11 a. m.

Date upto which rates are to be firm—30-4-2018.

Specification

1. Should be Selectatec pour fill Isoflurane vaporizer.
2. Should have 360ml. (dry wick): 300 ml (moist wick) filling capacity for agent.
3. Should have a concentration range of 0-6%.
4. Operating temperature should be 10-40 degree C.
5. Flow range should be 0.2-15L/min.
6. Should have a humidity of 10-95%.
7. Can be tiltable of 30 degree.
8. The weight should be less than 7 kg.
9. Should have finer concentration dial control with maximal 210 degree.
10. It should be CE certified.

Further details can be had from the office of the undersigned during office hours on any working days.

(3)

നമ്പർ എസ്2-10838എ/2016/ഐ.എം.സി.എച്ച്.

2017 മാർച്ച് 6.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശുസംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ സീവോ ഫ്ളൂറൈറ്റ് വേപറൈസർ (രണ്ടെണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 1,99,500.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ— ` 630.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 315.



ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-4-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-4-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-4-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-4-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S2/10838A/2016/IMCH. *6th March 2017.*

Sealed tenders are invited for the supply of Sevo Flurane Vapouriser (2 Nos.) in IMCH, Medical College, Kozhikode-8. List of items can be had from the office of undersigned during office hours, any working days. Envelope containing tenders should be superscribed with tender numbers or indicated in the statements below and should be addressed to the Superintendent, IMCH, Medical College, Kozhikode-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 29-4-2017 at 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent

by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate cost—` 1,99,500.

Cost of tender form (including Tax):

Original—` 630.

Duplicate—` 315.

If sent by post postage charge—` 50.

Closing date and time of sale of tender form—27-4-2017, 3 p.m.

Last date and time of receipt of tender—28-4-2017, 5 p. m.

Opening date and time of tender—29-4-2017, 11 a.m.

Date up to which rates are to be firm—30-4-2018.

**Specification**

1. Should be selected Quick fill Sevoflurane Vaporizer.
2. Should have 360ml (dry wick): 300ml (moist wick) filling capacity for agent.
3. Should have a concentration range of 0-8%.
4. Operating temperature should be 10-40 degree C.
5. Flow range should be 0.2-15L/min.
6. Should have a humidity of 10-95%.
7. Can be titable of 30 degree.
8. The weight should be less than 7 kg.
9. Should have finer concentration dial control with maximal 210 degree.
10. It Should be CE certified.

Further details can be had from the office of the undersigned during office hours on any working days.

Institute of Maternal & Child Health,  
Kozhikode.

(Sd.)  
*Superintendent.*

**Police Department**

TENDER NOTICE

No. E1-83072/2016/K.

*10th March 2017.*

Sealed tenders are invited with samples under two bid systems (Technical & Financial bid) for the supply of the following stores so as to reach this office on or before 12 p.m. on 23-3-2017.

Sl. No.	Tender No.	Name of the Equipment	Quantity Required	Required EMD	Cost of tender form	Date & time of tender opening
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	1/2017	Digital SLR Camera ( Body only) with accessories	1	2,594	519 + 5% VAT	24-3-2017 at 3 p. m.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
2	2/2017	24-70 mm f/2.8 Lens with UV filter	1	1,490	400 + 5% VAT	24-3-2017 at 3 p. m.
3	3/2017	100mm f/2.8 Lens with UV filter	1	690	400 + 5% VAT	do.
4	4/2017	70-200mm f/2.8 Lens with UV filter	1	1,030	400 + 5% VAT	do.
5	5/2017	Speed Light (Flash) with all accessories	1	420	400 + 5% VAT	do.

### General

1. The bidder should be a reputed Original Equipment Manufactures (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender at Kerala Police and certificate from the OEM for sales and service.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India to cater to immediately after sales requirement, copy of Service centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in South India).
4. The bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
5. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
6. The bidder must fulfill the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - a. Valid Authorization letter from the OEM to attend this particular tender.
  - b. Certificate of Registration/Incorporation Certificate of the Bidder.
  - c. Last 3 years financial status of the Bidder's/P&L and Balance Sheet/audit report of last 3 years.
  - d. The bidder(authorized dealer/distributor) should have the dealership/distribution ship for at least 3 (three) continuous consecutive years with the OEM.
  - e. The Bidder has to submit a Warrantee Certificate along with invoices.

### Conditions

1. The tenders should be superscribed with Tender Number and name of the store articles and addressed to The District Police Chief, Kottayam. Late Tenders will not be accepted.
2. The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with "Tender No. and name of item." If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected out right.

3. **Opening of Tenders :** Technical bids of the offers received with requisite EMD or Bid security with samples will be opened on 24-3-2017 at 3 p.m. in the presence of the representatives of the firms who may be present at that time. All tenders received without EMD will be rejected, outright. The technical bids will be evaluated by a technical Evaluation Committee and those that do not conform to the specifications will be rejected. The financial bids of the technically qualified tenderers only will be considered for opening at a later date. The date for opening of financial bids will be intimated to the concerned suppliers. Unopened financial bids of the technically disqualified bidders shall be returned to them. All prices quoted should be inclusive of all levies and taxes. Customs duty if any should be mentioned specifically.
4. All tenders who quote for the supply of above are required to be ready for demonstration to be held in the Chamber of DPC KTM on 27-3-2017 at 11 a.m.. The Technical Evaluation Committee will be consisting of the following officials.
  1. Sri. Krishna Kumar P, Asst. Engineer, Electronic Section PWD-Member Ph-8547092581
  2. Sri. Tojan Paul IP, Telecommunication, Kottayam, Member Ph- 9497987448
  3. Sri. Georgekutty M M, Photographer, DPO, Kottayam —Member Ph- 9497965423

Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above.
5. Intending tenderer may on application to the State Police Chief, Kerala obtain requisite tender forms on which the tenders should be submitted or download the tender forms from the Kerala Police website [www.keralapolice.gov.in](http://www.keralapolice.gov.in) . The tender who download forms should submit the required tender value as a Demand Draft along with the tender.
6. Earnest Money Deposit (EMD) should be furnished along with the tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits Government/Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of the Director General of Police, Thiruvananthapuram. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
7. Intending tenderers also shall include charges for installation (of technical items), training of officers and on-site support for atleast for 3 years as warranty. The charges for A.M.C/A.T.S. for a period of 3 years thereafter may be incorporated in the tenders separately.
8. Specification and list of items of each tender shall be obtainable from the office of District Police Officer, Kottayam during working hours or from the Police website as mentioned above. The firms should also furnish the detailed specifications, make, brochures, Test Report from Govt. Laboratories / Agencies, (wherever possible) technical support network in Kerala etc. of the equipments along with the tenders. The tenders without detailed specifications of quoted items, Brochures, make etc. are liable to be rejected forthwith. The tenders without separate envelop and without superscribing the tender number etc. may be rejected.
9. Preference will be given to the products submitted by the manufacturer or their authorized dealers having authorization from the original equipment manufacturer. Similarly preference will be given to the tender having experience of supplying similar/ same items to Govt. Departments or Organizations, for which the tenderer has to produce proof of purchase/ installations/satisfaction of the customer.
10. In the case of Foreign Equipments, the rates are to be quoted in Indian Rupees also. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring any of the above items. In case advance payment has to be made, a clear case has to be made out by the tender. However this will be only in extraordinary circumstances.
11. As the items are urgently required, the selected bidder will have to supply the item without loss of time, preferably within one month.

12. Samples will have to be submitted free of cost whenever necessary which would be returned only after the Supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and Cost during technical evaluation. In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee.
13. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The rates quoted should be valid and firm till 31-3-2017.
14. The District Police Chief Kottayam, is empowered to reject any tender without assigning any reason.
15. For any further clarification please contact Sri. Krishnakumar, P., Asst. Engr., Electronic Section PWD (Phone No. 8547092581). Sri. Georgekutty, M. M., Photographer, DPO, Ktm. (Phone No. 9497965423).
- NB:*—The demonstration of equipments is fixed on 25-3-2017 at 11 AM at the Chamber of District Police Chief, Kottayam.

#### Specification of Digital SLR Camera

<i>Sl. No.</i>	<i>Name of the Items</i>	<i>Quantity required</i>	<i>Specification</i>
(1)	(2)	(3)	(4)
1	Digital SLR Camera (Body only) With camera bage (Sling Black), Li-ion battery & Two Extra battery, 32 GB SD Card	1 No.	Type recording Media : Digital Single-lens reflex, AF/AE Camera CF carda (Type 1, UDMA 7 supported) SD/SDHC*/ SDXC* memory cards UHS-1 card compatible  Image sensor Size approx. : 36.0 × 24.0mm  Compatible lenses EF lenses  lens mount : EF mount Image Sensor type : CMOS sensor  Efftive pixels : Approx. 30.3 megapixels Aspect ratio : 3:2 Image type : JPEG, RAW (14 bit), RAW + JPEG Simultaneous recording possible  Pixels recorded : L (large) Approx. 30.1 megapixels (6720x4480)  RAW : Approx. 30.3 megapixels (6720 × 4480)  M-RAW : Approx. 16.9 megapixels (5040x3360)  Dual pixel RAW : Possible  Recording function : Standard, Auto swith card, Record separately, Record to multiple.

(1)	(2)	(3)	(4)
		Movies shooting	
		Recording format	: MOV MP4
		Movie	: 4K:Motion on JPEG, Full HD/ HD, MPEG-4 AVC/H264 Variable (Average) bit rate
		Audio	: Mov: Linear PCM, MP4; AAC
		Recording size frame rate	: 4K (4096x2160), Full HD, HD 119.9p/59.94p/29.97p/24.00p/ 23.98p  *119.9p/100.0p: High frame rate movie
		White balance	: Auto (Ambience priority), Auto (White priority), (approx. 2500-1000K)
		Noise reduction	: Applicable to high ISO speed shots and long exposures
		Working humidity	: 85% or less
		Weight	: Approx. 800g/28.22 Oz (Body only)
		Battery pack	: LP-E6N
		Type	: Rechargeable lithium-ion battery
		Rated voltage	: 7.2 VDC
		Battery capacity	: 1865mAh
		Warranty	: Two years

### Specification of EF 24-70mmf/2.8L Lens

(Suitable for supplied Camera)

<i>Sl. No.</i>	<i>Name of the Items</i>	<i>Quantity required</i>	<i>Specification</i>
(1)	(2)	(3)	(4)
2	EF24-70mm f/2.8L Lens  (Suitable for supplied camera) With UV filter	1 No.	Model : EF24-70mm f/2.8L  Maximum format size : 35mm full frame  Focal length : 24-70mm Diagonal Angle of view : 84-34° (full frame)

(1)	(2)	(3)	(4)
		Maximum aperture	: F2.8
		Minimum aperture	: F22
		Lens Construction	: 18 elements/ 13group, 2 UD glass element
		Filterthread	: 82 mm
		Weight	: 805 g
		Dimension	: 88.5 mm diameter x 13 mm length (3.0 x 3.7 in)

### Specification of EF 100mmf/2.8L Macro Lens

(Suitable for supplied camera)

<i>Sl. No.</i>	<i>Name of the Items</i>	<i>Quantity required</i>	<i>Specification</i>
(1)	(2)	(3)	(4)
3	EF 100mm f/2.8L Macro Lens (Suitable for supplied camera) With UV filter	1 No.	Model : EF 100mm f/2.8L macro Maximum format size : 35mm full frame Focal length : 100 mm Diagonal Angle of view : 27°-17° Maximum aperture : F2.8 Minimum aperture : F32 Lens Construction : 15 elements/ 12group Filterthread : 67mm Weight : 625 g Dimension : 78 mm diameter x 123 mm length

**Specification of EF 70-200mm f/2.8 L Lens**

(Suitable for supplied camera)

<i>Sl. No.</i>	<i>Name of the Item</i>	<i>Quantity required</i>	<i>Specification</i>
(1)	(2)	(3)	(4)
4	EF 70 - 200 mm f/2.8L Lens (Suitable for supplied camera) With UV Filter	1 No.	Model : EF70-200mm f/2.8L Focal length : 70-200mm Aperture : Maximum :F/2.8, Minimum: f/32 Camera mount type : EF mount Formate compatiblity : 35 mm Film/Full-Frame Filter Attachement size : 77 mm Angle of view : 34° -12° Elaments/Groups : 23/19 Weight : 1490 gm Warranty : 2 Years

**Specification of Speedlight (Flash)**

(Suitable for supplied camera)

<i>Sl. No.</i>	<i>Name of the Item</i>	<i>Quantity required</i>	<i>Specification</i>
(1)	(2)	(3)	(4)
5	Speedlight (Flash) With 4 x A Alkaline, Lithium, Rechargeable Ni MH Batteries	1 No.	Guide No. : 197' (60.05 m) ISO 100 At 200mm position Angle of Coverage : 94°-12 Wide-Angle Adapter : 114° Swivel Head : 360° Coverage (Full frame) : 14mm- 200mm Distance range : 1.64 to 98.34' (0.5 to 30m) at f/1.4 Zoom head : Full frame; 20mm-200mm Recycle time : Approximately 0.1-5.5 seconds Wireless operation : Method: RF Power source : 4 x A Alkaline, Lithium, Rechargeable Ni MH Batteries Weight : 425g

District Police Office,  
Kottayam.RAMACHANDRAN, N., IPS  
District Police Chief.

ദർഘാസ് പരസ്യം

നമ്പർ ഇ1-15250/2017/CC. 2017 മാർച്ച് 7.

കോഴിക്കോട് സിറ്റി പോലീസ് ഫോട്ടോഗ്രാഫിക് യൂണിറ്റിലേക്ക് ആവശ്യമായ ക്യാമറകളും അനുബന്ധ ഉപകരണങ്ങളും വാങ്ങുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ഇതിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങളുടെ വിശദവിവരം താഴെപ്പറയും പ്രകാരമാണ്.

Sl. No.	Items	Quantity	Remarks
1	Digital SLR Camera Body only (with accessories)	2	
2	24-70mm f/2.8L USM Lens (with UV Filter)	1	
3	100 f/2.8L Macro IS USM Lens (with UV Filter)	1	
4	70-200mm f/2.8L IS II USM Lens (with UV Filter)	1	
5	Speed light (with all accessories)	1	

ടെണ്ടർ ഉള്ളടക്കം ചെയ്ത കവറുകൾ, കവറിന് പുറത്ത് കോഴിക്കോട് സിറ്റി ജില്ലാ പോലീസ്-ഫോട്ടോഗ്രാഫിക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുള്ള അപേക്ഷ എന്ന് രേഖപ്പെടുത്തിയ ടെണ്ടർ ഉള്ളടക്കം ചെയ്ത അപേക്ഷകൾ ജില്ലാ പോലീസ് മേധാവിയുടെ കാര്യാലയം കോഴിക്കോട് സിറ്റി, മാനാഞ്ചിറ, കോഴിക്കോട്, പിൻ-673 001 എന്ന വിലാസത്തിൽ 24-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 3 മണിവരെ സ്വീകരിക്കുന്നതാണ്. ടെണ്ടർ സമർപ്പിച്ചിട്ടുള്ളവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ലഭ്യമായ ടെണ്ടറുകൾ 24-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 3.30 മണിക്ക് തുറക്കുന്നതും അനന്തര നടപടികൾ സ്വീകരിക്കുന്നതുമാണ്.

നിരതദ്രവ്യം—ആകെ തുകയുടെ 2½%.

ദർഘാസ് ഫോറത്തിന്റെ വില—

അസ്സൽ — ` 1,500

ഡ്യൂപ്പിക്കേറ്റ് — ` 800

ടെണ്ടർ ഫോമുകൾ ലഭിക്കുന്ന അവസാന തീയതി— 21-3-2017, 4.30 മണി.

ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—22-3-2017, 3 മണി.

ടെണ്ടറുകൾ തുറക്കുന്ന തീയതിയും സമയവും— 24-3-2017, 3 മണി.

ടെണ്ടർ സമർപ്പിക്കുവാൻ ഉദ്ദേശിക്കുന്നവർ ടെണ്ടർ ഫോറത്തിന്റെ വില പണമായി അടച്ച് ജില്ലാ പോലീസ് മേധാവി, കോഴിക്കോട് സിറ്റി എന്ന പേരിൽ വെള്ളക്കടലാസിൽ അപേക്ഷ നൽകി നിർദ്ദിഷ്ട ഫോമിലുള്ള ടെണ്ടറുകൾ വാങ്ങേണ്ടതാണ്. ടെണ്ടർ ഫോമിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ടെണ്ടർ ഫോമുകൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ടെണ്ടർ ഫോമുകളുടെ വിലയായി ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, പോസ്റ്റൽ സ്റ്റാമ്പ്

എന്നിവ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ ഫോറങ്ങൾ വി.പി.പി. മുഖേന ഈ ഓഫീസിൽ നിന്നും അയച്ചുകൊടുക്കുന്നതല്ല. ടെണ്ടറുകൾ സമർപ്പിക്കുമ്പോൾ ആയതിന്റെ കൂടെ കേരളത്തിന് അകത്തുള്ളവർ ` 15-ന്റെ മുദ്രപത്രത്തിലും കേരളത്തിന് പുറമേയുള്ളവർ ` 20-ന്റെ മുദ്രപത്രത്തിലും സമ്മതപത്രം സമർപ്പിക്കേണ്ടതാണ്.

നിർദ്ദിഷ്ട തീയതിക്കും സമയത്തിനുംശേഷം ലഭിക്കുന്നതോ അപൂർണ്ണമായതോ ആയ ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. ടെണ്ടറുകൾ കാരണകൂടാതെ പൂർണ്ണമായോ ഭാഗികമായോ നിരസിക്കുന്നതിനും സ്വീകരിക്കുന്നതിനും അവസാന തീയതി നീട്ടിവെയ്ക്കുന്നതിനും ഉള്ള അധികാരം ജില്ലാ പോലീസ് മേധാവി, കോഴിക്കോട് സിറ്റിക്ക് നിക്ഷിപ്തമായിരിക്കും.

നിബന്ധനകൾ

1. ടെണ്ടറിൽ പങ്കെടുക്കുന്നവർ ഓരോ ടെണ്ടറിനും ` 2,000 ഏണസ്റ്റ്മണി ഡെപ്പോസിറ്റായി (EMD) ജില്ലാ പോലീസ് ഓഫീസിൽ പണമായോ അല്ലെങ്കിൽ കോഴിക്കോട് സിറ്റി ജില്ലാ പോലീസ് മേധാവിയുടെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായോ അടയ്ക്കേണ്ടതാണ്.
2. ടെണ്ടർ ലഭിക്കുന്നവർ ` 100-ന്റെ മുദ്രപത്രത്തിൽ ധാരണാപത്രം സമർപ്പിക്കേണ്ടതാണ്.
3. ടെണ്ടർ സംബന്ധമായ കൂടുതൽ വിവരങ്ങൾക്ക് കോഴിക്കോട് സിറ്റി ജില്ലാ പോലീസ് ഓഫീസുമായി ബന്ധപ്പെടാവുന്നതാണ്.
4. കാരണം ബോധിപ്പിക്കാതെ ടെണ്ടർ നടപടിക്രമങ്ങൾ റദ്ദ് ചെയ്യാനുള്ള അവകാശം കോഴിക്കോട് സിറ്റി ജില്ലാ പോലീസ് മേധാവിയിൽ നിക്ഷിപ്തമാണ്.

സിറ്റി പോലീസ് ഓഫീസ്,  
കോഴിക്കോട്.

(ഒപ്പ്)  
ജില്ലാ പോലീസ് മേധാവി.

**Technical Education Department**

പുനർ ദർഘാസ് പരസ്യം

[നമ്പർ 2/2016-17]

നമ്പർ പി/3559/2016.

2017 ഫെബ്രുവരി 15.

കളമശ്ശേരി സർക്കാർ പോളിടെക്നിക്ക് കോളേജിലെ മെയിൻ ബ്ലോക്കിൽ ക്യാമറ സ്ഥാപിക്കുന്നതിന് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനായി മുദ്രവച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വില— ` 840.

തപാൽ വഴി— ` 890.

ദർഘാസുകൾ വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—22-3-2017, 3 മണി.

ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—23-3-2017, 1 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 23-3-2017, 2 മണി.



ദർഘാസിനോടൊപ്പം ` 100-ന്റെ കേരള മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റ്, കൂടാതെ രേഖപ്പെടുത്തിയ ആകെ തുകയുടെ ഒരു ശതമാനമോ ` 1,500 ഏതാണോ കൂടുതൽ ആ തുക നിരതദ്രവ്യം എന്നിവ ഉള്ളടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ് വിശദവിവരങ്ങൾക്ക് ഓഫീസുമായി നേരിട്ട് ബന്ധപ്പെടേണ്ടതാണ്.

[No. 2/2016-17]

No. P/3559/2016. 16th February 2017.

Sealed re-tenders are invited for the installation of Camera in the main building to Government Polytechnic College, Kalamassery.

Tenders should be superscribed as the "Installation of closed Circuit Camera in the main building of this institution" to "The Principal, Government Polytechnic College, Kalamassery, Kerala, Pin-683 104", so as to reach the same on or before 23-3-2017. Late tenders will not be accepted. The tenders will be opened at 2 p.m. on 23-3-2017, in the presence of the tenderers or their representatives who may be present at that time.

Intending tenderers may apply to the undersigned, to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 840 for the original which is the price fixed for the form and not refundable under any circumstances. The tender forms are not transferable. Tender forms can be obtained by post by sending money order of ` 890 for original. Cheques, drafts, postage stamps etc. will not be accepted towards the cost of forms. Sale of tender form will be closed at 3 p.m. on 22-3-2017.

The tender forms which are not accompanied by the agreement in Kerala Stamp Paper worth ` 100 and Earnest Money Deposit @ 1% of the total cost of the items offered, subject to a minimum of ` 1,500 will be rejected. Outside firms who desire to be supplied with Kerala Stamp Paper should sent an additional amount of ` 100 along with cost of tender form. Detailed specification of the items will be had from the Office on working days.

**List of Items**

Sl. No.	Item	Specification	Quantity
(1)	(2)	(3)	(4)
1	Bullet Camera	720 P AHD Vandal proof bullet with IR Fixed Lens 3 pt 6 mm TDN AWB AGC DWDR Defog IR up to 20m Dual Output AHD and CVBS	9 Nos.

(1)	(2)	(3)	(4)
2	Varifocal Bullet Camera	960P AHD 2.8 to 12mm Varifocal IR Bullet Cameras with CMOS progressive scan TDN IR Cut AWBAGC Defog IP66 weather proof IR up to 40mm	15 Nos.
3	16 CH DVR	16 Chanel, 720P high resolution recording, H.264 High profile compression, simultaneously, Multiple recording options: manual schedule, motion detection, Pentaplex operation: live view, record, play back, backup and remotely access, HDMI and VGA output simultaneously up to 1080 resolution, 1/2 SATA HDD interface: maximum 12TB storage capacity DHCP, DDNS, IE browser and CMS supported, Online user view: maximum 10 users simultaneously, Mobile app for Android and ios, Power: DC 12V	2 Nos.
4	Hard Disc	4TB (Internal), SATA, Surveillance	2 Nos.
5	SMPS Power supply	12V/20AMP	2 Nos.
6	BNC Connectors	12V/20AMP	48 Nos.
7	DC Connectors		24 Nos
8	Wireless Mouse		2 Nos.
9	Network Rack	6U	1 No.
10	Power Extension Box		1 No.
11	Cabling	CCTV Cabling with RG 59 3 + 1 Cable using suitable pipes and fittings including material cost and labour charge for running meter	2450 Mtr.
12	Installation Testing Configuration and Commissioning charges.		

LIST OF APPROVED MAKES MATERIAL

Sl. No.	Materials	Makes
1	16 Channel DVR	Sony, Samsung, Bosch, Honey well
2	Bullet Camera	Sony, Samsung, Bosch, Honey well
3	BNC Connectors	MX
4	4TB Hard Disc	Toshiba, Seagate, WD
5	Coaxial Cable	3 + 1 RG59, FINOLEX

**Terms and Conditions**

1. The bidder must clear mention the make and model number with deviations.
2. The bidder must attach the technical datasheet of the make and model numbers being quoted.
3. The Bidder Company should be in the IT/CCTV Industry for at least 5 years.
4. Documentary evidence confirming Registration with Sales Tax, SSI, PAN Card or any other statutory obligations required to be complies with by the tendered.
5. The price quoted should be inclusive all taxes (including VAT) and all the installation charges.
6. The warranty should be minimum 1 year onsite for the entire product and the Installation.
7. Payment: 100% after successful supply, installation, commissioning and Demonstration.
8. Delivery Period: Maximum Delivery period will be 15 days from the date of receipt of supply order.
9. A clear mention may be made regarding Delivery schedule of CCTV Camera System. Validity period of rates should be at least for one year.

**Terms of payment and mode of delivery**

10. Any other specific query relating to terms and conditions in addition to the conditions indicated above can be made in writing and Agricultural University shall furnish the same at its discretion.
11. The materials used for the work should be from the attached approved list of make materials.
12. The tender must remain valid for minimum 60 days of opening.
13. The warranty period starts from the date of commissioning of the equipment with satisfactory working and formal handling over the equipment and not from the date of supply or Physical installation.

14. The tender must clearly indicate the Make and Model of the item offered and submit full detailed specifications, leaflet/catalogues/brochures for the offered model, falling which the offer is likely to be ignored without any further reference to the firm. Such incomplete offers will not be considered for further scrutiny.

15. In case the Tenderer is not the original manufacturer, valid authorization letter must be submitted along with the offer; otherwise the entire bid is likely to reject.

16. The rate quoted by the contractor should include all materials required for the job including scaffolding, labour, equipments etc. needed as well as for the necessary civil works like making holes grouting, cement sand and forpatch work and making good damages. No extra payments will be paid by research station for the same.

Govt. Polytechnic College,  
Kalamassery, Ernakulam-683 104.

(Sd.)  
Principal.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 25/2016-17]

നമ്പർ ഡി1/8863/16.

2017 ഫെബ്രുവരി 23.

ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിന്റെ ജിനേഷ്യത്തിലേക്ക് ഫിറ്റ്നെസ്സ് ഉപകരണങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിനുള്ള ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

പുരിപ്പിച്ച ടെണ്ടർ സമർപ്പിക്കുന്ന കവറിനു മുകളിൽ “പർച്ചേസ് ഓഫ് കമ്പ്യൂട്ടർ കമ്പോണന്റ്സ് ടു സി.എസ്.ഇ. & ഇ.സി.ഇ. ഡിപ്പാർട്ട്മെന്റ്സ്” എന്നു പ്രത്യേകം രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, മണ്ണമ്പറ്റ പി. ഒ., ശ്രീകൃഷ്ണപുരം, പാലക്കാട്-678 633, എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. പുരിപ്പിച്ച ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതി 23-3-2017, 3 മണി. അവസാന തീയതിയും സമയവും കഴിഞ്ഞു ലഭിക്കുന്ന ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ടെണ്ടറുകൾ തുറക്കുന്ന സമയം 24-3-2017, 11 മണി. ടെണ്ടറുകൾ തുറക്കുന്ന സമയത്ത് ടെണ്ടറുകൾ സമർപ്പിച്ച ആൾക്കോ അവർ നിയോഗിക്കുന്ന വ്യക്തികൾക്കോ ഹാജരാകാവുന്നതാണ്. ടെണ്ടറുകൾ ആവശ്യമുള്ളവർക്ക് 1,040 അടച്ച് ഈ ഓഫീസിൽനിന്നും നേരിട്ടു വാങ്ങാവുന്നതാണ്. ടെണ്ടറുകൾ തപാലിൽ ആവശ്യമുള്ളവർ 1,090 മണിയോർഡർ ആയി പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, മണ്ണമ്പറ്റ പി. ഒ., ശ്രീകൃഷ്ണപുരം, പാലക്കാട്-678 633 എന്ന മേൽവിലാസത്തിൽ

അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്. ടെണ്ടർ ഫോമിന്റെ വിൽപന 23-3-2017, 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. ടെണ്ടർ ഫോമിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡർ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ ഫോം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ആവശ്യമുള്ളവർ ` 520 കൂടി ഈ ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. നിരതദ്രവ്യമായി ` 4,751 ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽനിന്നും ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ് പ്രിൻസിപ്പാളുടെ പേരിൽ ഡി.ഡി. എടുത്ത് ടെണ്ടർ ഫോമിനോടൊപ്പം വെക്കേണ്ടതാണ്. ` 200 വിലയുള്ള മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റ് ഒപ്പുവയ്ക്കേണ്ടതാണ്.

വില മാറ്റമില്ലാതെ തുടരേണ്ട കാലാവധി—31-7-2017.

**നിബന്ധനകൾ**

1. ടെണ്ടർ ഫോറത്തോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയിട്ടുള്ള പ്രാഥമിക സമ്മതപത്രം സമർപ്പിക്കേണ്ടതാണ്.
2. നിരതദ്രവ്യമായി ` 4,751 ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ് പ്രിൻസിപ്പാളുടെ പേരിൽ ഡി.ഡി. ആയി ടെണ്ടർ ഫോമിനോടൊപ്പം വെക്കേണ്ടതാണ്.
3. മറ്റ് വിവരങ്ങൾക്ക് ഓഫീസുമായി ബന്ധപ്പെടുക.

[No. 25/2016-17]

No. D1/8863/16/02/2017. 23rd February 2017.

Sealed tenders are invited for the supply of Computer Components for CSE Dept. as per the list attached. The envelopes containing the tender should bear the superscription: "Supply of Computer Components for CSE & ECE Depts." and should be addressed to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala-678 633. Last date for receipt of tenders will be 23-3-2017, 3 p.m. Late tenders will not be accepted. The tenders will be opened on 24-3-2017, 11 a.m. in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala- 678 633 (Ph. 0466 2260 350/565) obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,040 (Postal Charge ` 50 extra) which is price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m. on 23-3-2017. Cheques, postage stamps etc. will not be accepted towards the cost of tender forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 520 per copy. EMD of ` 4,751 should be submitted along with the tender by way of D.D. drawn from a Nationalised Bank in favour of

Principal, Govt. Engg. College, Sreekrishnapuram. Preliminary Agreement prepared in Kerala Stamp Paper ` 200 should be submitted along with the tender form.

Date upto which the rates are to be firm—31-7-2017.

**LIST OF ITEMS**

Sl. No.	Item	Specification	Quantity
(1)	(2)	(3)	(4)
1	Processor	Core i5 6th generation	10 Nos.
2	Motherboard	Support upto i7 Mother board suitable for HP Desktop model HP pro 3090 MT with Core 2 duo processor	12 Nos. 2 Nos.
		Suitable for dell optiplex 980, intel core i5 processor	3 Nos.
3	RAM	DDR4 4GB 4GB 2Rx8 PC3-12800U-11-12-B1, HMT 351U6EFR8C-PB NO AA 1404 (4GB DDR3)	15 Nos. 5 Nos.
		8GB 2Rx8 PC3-12800U-11-13-B1, M378B1G73QHO-CKO 1449 (8GB DDR PC 1600MHz.)	3 Nos.
4	Cabinet	ATX MICRO TOWER	10 Nos.
5	SMPS	SMPS ATX: 450 Watt Or Above (24 Pin), Input Voltage: 220 V+10% AC, Range Frequency: 50Hz+5%, Current: 4A, D.C Output: Voltage: +5V, Current: 29A Voltage: +12V; Current: 18A, Voltage: +3.3V; Current: 30A, Voltage: -5V; Current: 0.5A, Voltage: -12V; Current: 0.5A, Voltage: +5V SB; Current: 2A With SATA Connector that support 6th generation processor/boards	16 Nos.
6	USB Keyboard	Wired Multimedia USB Keyboard	16 Nos.
7	USB Mouse	Plug and play setup, Precise optical tracking, Moves smoothly with or without a mouse pad, 3 year limited hardware warranty	25 Nos.
8	CMOS Battery	3V, CR2032	40 Nos.

(1)	(2)	(3)	(4)	TERMS & CONDITIONS
9	Computer Cleaning Kit	This computer cleaning kit contains 125ml computer cleaning solution, one air balloon, one round-handle brush and 15x20cm microfiber cloth.	5 Nos.	1. Rates may be quoted for the supply at Government Engineering College, Sreekrishnapuram.
10	Computer Cleaning Cloth	Suitable for cleaning LCD/ LED/CRT Monitors	10 m.	2. Taxes and other charges if any may be shown separately.
11	Pen Drive	16GB USB 3.0 Pen Drive	5 Nos.	3. All the above items should be branded with 3 year warranty.
12	Sata Hard Disk	1TB Desktop SATA Internal Hard Drive	5 Nos.	4. Brochures/Leaf lets, other documents to prove the conformation of specification of items proposed to be supplied shall be provided.
13	Wireless Key Board	Advanced 2.4 GHz wireless lets you work or play anywhere, Keyboard, Nano-receiver, 2AAA batteries and User documentation.	5 Nos.	5. Preliminary Agreement executed on Kerala Stamp Paper ` 200 is to be submitted along with the tender documents.
14	Wireless Mouse	Mouse, Unifying receiver, 1AA battery (pre-installed), User documentation	5 Nos.	6. EMD for an amount of ` 4,751 shall be submitted in the form of DD payable at State Bank of Travancore shall be furnished along with the Tender Documents.
15	300Mbps High Gain Wireless USB Adapter	3dBi external antennas for easy alignment, Computer Memory Type: DDR3 SDRAM, Wireless Type: 802.11n, included Components: Wireless Adapter, Resource CD, USB Cable 1.5 meter, Supports Windows XP/ Vista/7/8/8.1, Quick Installation Guide and 1.5m USB Cable	20 Nos.	7. Copies of Registration of the firm, TIN and PAN Details of the firm shall be submitted.
16	Catridge for Canon Laser-Printer Model LBP 6030W	Canon Catridge 925	4 Nos.	8. Payment only after satisfactory completion of supply at Government Engineering College, Sreekrishnapuram.

Govt. Engineering College,  
Sreekrishnapuram, Mannampatta-P.O.,  
Palakkad-678 638.

(Sd.)  
*Principal.*